



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification
Srinagar, the 30th May, 2016

SRO 158 .- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Entertainment Duty Act, 1959 (Act No. XXVIII of 1959), the Government hereby directs that the rate of entertainment duty leviable on satellite and cable TV operators shall be rupees fifty per connection per month.

The notification shall come into effect from 1st June, 2016.

By order of the Government of Jammu and Kashmir.

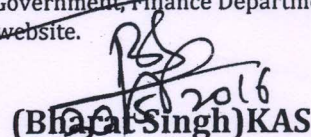
Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

No. ET/Budget Ann./99/2016

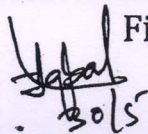
Dated:30-05-2016

Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to the Government.
6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu/Kashmir.
8. Principal Secretary to Hon'ble Chief Minister.
9. All Commissioner/Secretaries to the Government.
10. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. Excise Commissioner, J&K Srinagar.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Srinagar.
16. OSD/Spl. Assistants to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.


(Bhagat Singh) KAS

Additional Secretary to Government
Finance Department


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